

Technology during the Fourth Plan period;

(b) if so, their number; and

(c) whether Government have under consideration the question of starting one Institute in Kerala State?

The Minister of Education (Dr. Triguna Sen): (a) No, Sir.

(b) and (c). Do not arise.

Airlifting of Food to NEFA

***640. Shri Ram Kishan Gupta:**
Shri P. K. Deo:
Shri K. N. Tiwary:
Shri Dhirendranath:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Committee appointed to inquire into the airlifting of food and other materials to NEFA has submitted its report; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Not yet, Sir.

(b) Does not arise.

Special Audit Report on Orissa Transactions

***641. Shri D. C. Sharma:**
Shri Kameshwar Singh:
Shri A. Sreedharan:
Shri S. M. Joshi:
Shri P. M. Sayeed:
Dr. Surya Prakash Puri:
Shri Madhu Limaye:
Shri Sequeira:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 157 on the 2nd November, 1966 and state:

(a) whether the special audit report on some transactions by the Orissa Government has since been considered by the Orissa Public Accounts Committee;

(b) if so, the details of their recommendations; and

(c) the action proposed to be taken in the matter?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) No Sir.

(b) and (c). Do not arise.

Wage Board for Workers of Heavy Chemicals and Fertilisers Factories

***642. Shri Mohammad Ismail:**
Shri Umanath:
Shri Ganesh Ghosh:
Shri Bhagban Das:
Shri B. K. Modak:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the total number of factories producing Heavy Chemicals during 1966;

(b) the total number of such factories covered by the Central Wage Board for Heavy Chemicals and Fertilisers;

(c) whether some factories are not covered by the Wage Board;

(d) if so, the reason therefor; and

(e) the steps Government propose to take to fix wages for the workers employed in concerns not covered by the Wage Board?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) and (b). According to the information collected in 1965, 124 factories were manufacturing heavy chemicals and fertilizers. Of these, 88 were covered by the Wage Board.

(c) and (d). The Board has excluded 36 factories from its jurisdiction. The excluded factories are mostly captive units and some are either covered by other Wage Boards or are producing fine chemicals including photographic chemicals with which the Wage Board is not concerned.